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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION :

PETITION NUMBER : TCP/126/2016

NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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(1) T.v.P. Sai Vihari
Mr Cibi Vishnu

Counsel Mr
Respondents
1-3, 5 to 8, 10 & 11

T.v.P. Sai Vihari

(2) For K. Bhaskar
Shwetha
Vasudevan

Counsel for
All Appellants

Shwetha

ORDER

Ms Shwetha Vasudevan, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 to R3, R5 to R8 and R10 & R11 present. Counsel for petitioner insisted for hearing of CA No.17/2016 but service of notice is yet to complete. Counsel for petitioner is directed to issue private notice to R4, R12 & R13 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **07.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)